

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 2nd August, 2023.

No. LJ (B) 92/93/344 – In the interest of public service and in exercise of the powers conferred under section 21 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Smti Rikse R. Marak, MCS as the Special Executive Magistrate and confer powers to conduct inquiry into the mob violence, pelting of stones at Mini Secretariat, Dakopgre, Tura that occurred on 24th of July, 2023 within West Garo Hills District.

This notification shall come into force with immediate effect and until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Government of Meghalaya,
Law Department

Memo No. LJ (B) 92/93/344

Dated Shillong, the 2nd August, 2023.

Copy forwarded to:-

1. The District Magistrate, West Garo Hills District, Tura with reference to his letter No. CB.13/2022/92, Dated 25.07.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R.(A) Department for information.
- ✓ 4. DEO (Data Entry Operator), Law (A) Department for uploading the notification in the Department website.

By Order etc.,

SANAMI

Deputy Secretary to the Government of Meghalaya
Law (B) Department
